

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 316

New IA2312/2023 IA-6334/2022 IA-5575/2022 IA-5576/2022 IA-4603/2022
IA-4606/2022
In
IB-2380(ND)/2019

IN THE MATTER OF:

M/s. Affle (India) Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. AD Victoriam Ventures Pvt.Ltd.

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Ravi Kant, Advocate for Applicants in
IA-6334/2022,

Advocate Usha Singh for Pooja Industries

For the Respondent : Adv. Anand Bajpai

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 31.05.2023.

Sd/-
(Court Officer)